

NATIONAL COMPANY LAW TRIBUNAL HYDERABAD BENCH

PRESENT: HON'BLE SHRI RAJESWARA RAO VITTANALA – MEMBER (JUDICIAL)

PRESENT: HON'BLE SHRI RAVIKUMAR DURAISAMY – MEMBER (TECHNICAL)

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING HELD ON 18.09.2017 AT 10.30 AM

TRANSFER PETITION NO.	TP No.108/HDB/2016		
COMPANY PETITION/APPLICATION NO.	CP No.17/2014		
NAME OF THE COMPANY	SK Bigstar Foods Limited & Others		
NAME OF THE PETITIONER(S)	TM –Food Processing Ltd &Others		
NAME OF THE RESPONDENT(S)	SK Bigstar Foods Limited & (9) Others		
UNDER SECTION	397/398		

Counsel for Petitioner(s):

Name of the Counsel(s)	Designation	E-mail & Telephone No.	Signature
P. H. Agarind Pandulun	In Adr		
B. Mohan (Petition)	Adv	bukni. Nohan Ognovila 99480 17678	Ber

Counsel for Respondent(s):

Name of the Counsel(s)	Designation	E-mail & Telephone No.	Signature
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Enclosed Order Sheet

Heard Shri P.H. Aravind Pandian, Learned Senior Counsel alongwith Shri B. Mohan, Learned Counsel for the Petitioner; Shri G. Bhupesh, Learned Counsel and Ms. A. Sandhya Rani, Learned Counsel for the Respondent. Post the case on 9.10.2017.

Member (T)

Member (J